

National Company Law Tribunal

Allahabad Bench

CP NO.22/ND/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2017

NAME OF THE COMPANY: M/s. S

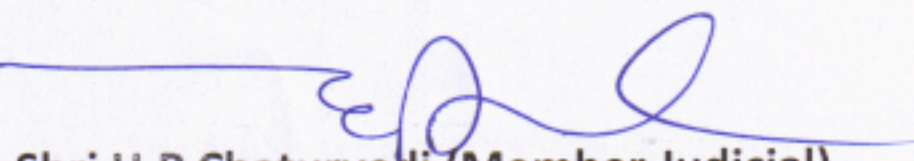
SECTION OF THE COMPANIES ACT: U/S 397/398 of the companies Act, 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Siddharth Singhal	Advocate	Petitioner	S. Singhal
2.	Raghu Dw Gang	Advocate	Respondents	Raghu Dw Gang

Order dated 09.03.2017 CP NO.22/ND/2013

Parties are represented by their respective counsel and they seek time for  
argument in Company Application no 25/2016. Therefore case is adjourned for  
hearing on 07.04.2017.

Date-09-03-2017

  
Shri H.P Chaturvedi (Member Judicial)